

**INCOME TAX APPELLATE TRIBUNAL:DELHI BENCHES:NEW DELHI**

**Date: 27/04/2026**

**NOTICE**

It is informed to all concerned that the Re-constitution of the Bench- 'SMC' for the period mentioned below shall be as under :-

SI.No.	Period	Bench	Court No.	Members
1.	11/05/2026 & 12/05/2026	'SMC'	09	Sh. Ramit Kochar, Hon'ble Accountant Member
2.	13/05/2026 & 14/05/2026	'SMC'	06	Ms. Madhumita Roy, Hon'ble Judicial Member

Note: Bench- 'SMC' will commence immediately after completion of Bench- 'H' from 11/05/2026 to 12/05/2026, after completion of Bench- 'C' from 13/05/2026 to 14/05/2026.

This issues with the approval of the Hon'ble Vice President (DZ).

  
ASSISTANT REGISTRAR